

\230

C.A.No. 3232-3234 OF 2000  
ITEM NO.103 (PART-HEARD)COURT NO.9 SECTION-XVI  
(MENTIONED)

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

CIVIL APPEAL NOS.3232-3234 OF 2000

RAMAKRISHNA VIVEKANANDA MISSION

.....  
APPELLANT(S)

:VERSUS:

STATE OF WEST BENGAL & ORS.

.....  
RESPONDENT(S)

(With application for stay and with Office Report)

(WITH I.A.NOS.16-18: APPLICATION FOR LEAVE TO URGE  
ADDITIONAL GROUNDS OF APPEAL)

Date: 07/04/2004 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR  
HON'BLE MR. JUSTICE ARUN KUMAR

For the Appellant(s)Mr. Sanjay Sen,Adv.  
Ms. Indra Sawhney,Adv.

For the Respondent(s)Mr. Tara Chandra Sharma,Adv.  
Mr. Ajay Sharma,Adv.  
Ms. Neelam Sharma,Adv.  
Mr. Tarun Sharma,Adv.

Mr. Raj Kumar Gupta,Adv.  
Mr. Sheo Kumar Gupta,Adv.  
Mr. Bhanu Pratap Gupta,Adv.  
Mr. A.N. Bardaiyar,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Stand out for two weeks on the joint request made by the learned counsel for the parties.

(A.S. BISHT)(S. MALKANI)  
COURT MASTER

ASSISTANT REGISTRAR